

GOVERNMENT OF JAMMU AND KASHMIR  
**Housing & Urban Development Department**  
Civil Secretariat Jammu/Srinagar

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**Notification**

Jammu, the 27<sup>th</sup> May, 2022

**S.O.255**-In exercise of the powers conferred by sub-section (2) of section 27 of the Jammu and Kashmir Municipal Act, 2000, the Government hereby notifies the name of Shri Shabir Ahmed S/o Sh. Ghulam Qadir Butt, Councilor, Ward No.9, Asrarabad, Kishtwar for being declared as Vice President of the Municipal Council, Kishtwar, for the remainder period.

**By order of the Government of Jammu and Kashmir.**

Sd/-  
**(Dheeraj Gupta)IAS**  
**Principal Secretary to Government**  
**Housing & Urban Development Department**

**No: HUD-LSG0ULBJ/22/2022(C.No.183328)**

**Dated: 27-05-2022**

**Copy to the:-**

1. Joint Secretary (J&K), Ministry of Home Affairs, Government of India
2. Principal Secretary to the Government, General Administration Department.
3. Chief Electoral Officer, J&K, Jammu.
4. Divisional Commissioner, Jammu.
5. Secretary to the Government, Department of Law, Justice and Parliamentary Affairs.
6. Special Secretary to Chief Secretary, J&K.
7. Deputy Commissioner, Kishtwar.
8. Director, Urban Local Bodies, Jammu.
9. General Manager, Ranbir Government Press, Jammu, for publication, in the Government Gazette.
10. Private Secretary to Principal Secretary to the Government, Housing and Urban Development Department.
11. Shri Shabir Ahmed S/o Sh. Ghulam Qadir Butt, Councilor, Ward No.9, Asrarabad, Kishtwar.
12. Executive Officer, Municipal Council, Kishtwar.
13. I/c website, Housing & Urban Dev. Department.
14. Master file/stock file.

**(Thannaji Bhat)**

Under Secretary to the Government

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*27.05.22*